

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
CP No. (IB)- 53/9/JPR/2023  
Under Section 9 of IBC, 2016

**In the matter of:**

**Simm Samm Airways Pvt. Ltd.**

... Operational Creditor

**Versus**

**Saarthi Airways Pvt. Ltd.**

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Geeta Toraskar, Adv

For the Corporate Debtor : Harshit Agarwal, Adv.

**ORDER**

Heard Ms. Geeta Toraskar, Adv. appearing on behalf of the Petitioner. Mr. Harshit Agarwal, Adv. appearing on behalf of the Respondent. During the course of arguments, some clarifications sought from the learned counsel for the Petitioner for which she seeks time. List the matter on 14.08.2024.

Sd-

(Rajeev Mehrotra)  
Technical Member

Sd-

(Deep Chandra Joshi)  
Judicial Member

July 08, 2024